

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 551 OF 2009, O.A. NO. 559 OF 2009  
O.A. NO. 571 OF 2009 & O.A. NO. 574 OF 2009**

Tuesday, this the 15th day of June, 2010

**CORAM:**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

**1. O.A.551 OF 2009**

1. Velayudhan M.P.  
Telecom Mechanic  
Telephone Exchange, Moorkkanad  
Malappuram District

2. Sivadasan Nambiar  
Telecom Mechanic  
Telephone Exchange, Perinthalmanna  
Malappuram District

3. Sadanandan P.  
Telecom Mechanic  
Telephone Exchange, Makkaraparamba  
Malappuram District

4. K.Haridasan  
Telecom Mechanic  
Telephone Exchange, Makkaraparamba  
Malappuram District

5. Anil Kuamr V  
Telecom Mechanic  
Telephone Exchange, Valanchery  
Malappuram District

6. T.Premadasan  
Telecom Mechanic  
Telephone Exchange,Valanchery  
Malappuram District

7. M.Unnikrishnan  
Telecom Mechanic  
Telephone Exchange, Thirunavaya  
Malappuram District

8. K.Velayudhan  
Telecom Mechanic  
Telephone Exchange, Athavanad  
Malappuram District

9. M.Chandran  
Telecom Mechanic  
Telephone Exchange, Kadampuzha  
Malappuram District

10. N.P.Keerankutty  
 Telecom Mechanic  
 Telephone Exchange, Kunnampuram  
 Malappuram District ... **Applicants**

(By Advocate Ms. K.R.Krishna Kumari )

**versus**

1. The General Manager Telecom District  
 Bharath Sanchar Nigam Limited, Malappuram  
 O/o the General Manager Telecom  
 Malappuram – 676519
2. The Chief General manager  
 BNSL, O/o the Chief General Manager  
 BSNL Kerala Circle  
 Trivandrum
3. The Chairman-cum-Managing Director  
 Bharath Sanchar Nigam Limited  
 New Delhi
4. Union of India represented by the Secretary  
 to Government of India  
 Ministry of Communications  
 New Delhi ... **Respondents**

(By Advocate Mr.George Kuruvilla (R1-3)  
 Advocate Mr.Sunil Jacob Jose, SCGSC R-4) )

2. **O.A.559 OF 2009**
1. Kunhan K.  
 Telecom Mechanic  
 Telephone Exchange, Trippanachi  
 Malappuram District
2. P.Radhakrishnan  
 Telecom Mechanic  
 Telephone Exchange, Nilambur Division  
 Malappuram District
3. M.Jayasankaran  
 Telecom Mechanic  
 Telephone Exchange, Ponnani  
 Malappuram District
4. K.Jayadevan  
 Telecom Mechanic  
 Telephone Exchange, Nilambur Division  
 Malappuram District
5. K.Lakshmanan  
 Telecom Mechanic  
 Telephone Exchange, Valzyhoor  
 Malappuram District

6. P.Chandran  
Telecom Mechanic  
Telephone Exchange, Tirur Division  
Malappuram District
7. P.Parameswaran  
Telecom Mechanic  
Telephone Exchange, Tirur Division  
Malappuram District
8. K.Sathyam  
Telecom Mechanic  
Telephone Exchange, Tirur Division  
Malappuram District
9. M.Aboobacker  
Telecom Mechanic  
Telephone Exchange, Tirur Division  
Malappuram District
10. V.Prabhakaran  
Telecom Mechanic  
Telephone Exchange, Tirur Division  
Malappuram District
11. M.P.Mukundan  
Telecom Mechanic  
Telephone Exchange, Tirur Division  
Malappuram District

... Applicants

(By Advocate Ms. K.R.Krishna Kumari )

versus

1. The General Manager Telecom District  
Bharath Sanchar Nigam Limited, Malappuram  
O/o the General Manager Telecom  
Malappuram – 676519
2. The Chief General manager  
BNSL, O/o the Chief General Manager  
BSNL Kerala Circle  
Trivandrum
3. The Chairman-cum-Managing Director  
Bharath Sanchar Nigam Limited  
New Delhi
4. Union of India represented by the Secretary  
to Government of India  
Ministry of Communications  
New Delhi

... Respondents

(By Advocate Mr.George Kuruvilla

**3. O.A.571 OF 2009**

1. P.P.Surendran  
Telecom Mechanic  
Telephone Exchange, Vazhayoor  
Malappuram District
2. K.Kuttikrishnan  
Telecom Mechanic  
Telephone Exchange, Ponnani Division  
Malappuram District
3. A.Surendran  
Telecom Mechanic  
Telephone Exchange, Ponnani Division  
Malappuram District
4. P.P.Kunhimon  
Telecom Mechanic  
Telephone Exchange, Ponnani Division  
Malappuram District
5. T.P.Haridasan  
Telecom Mechanic  
Telephone Exchange, Maranchery  
Malappuram District
6. K.V.Mullan  
Telecom Mechanic  
Telephone Exchange, Maranchery  
Malappuram District
7. C.Dinesan  
Telecom Mechanic  
Telephone Exchange, Parappanangadi Division  
Malappuram District
8. P.Dasan  
Telecom Mechanic  
Telephone Exchange, Parappanangadi Division  
Malappuram District
9. T.Devedas  
Telecom Mechanic  
Telephone Exchange, Parappanangadi Division  
Malappuram District
10. E.Balakrishnan  
Telecom Mechanic  
Telephone Exchange, Parappanangadi Division  
Malappuram District
11. K.Robert  
Telecom Mechanic  
Telephone Exchange, Chelari  
Malappuram District

12. K.K.Radhakrishnan  
 Telecom Mechanic  
 Telephone Exchange, Chelari  
 Malappuram District ... **Applicants**

(By Advocate Ms. K.R.Krishna Kumari )

**versus**

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 Bharath Sanchar Nigam Limited, Malappuram  
 O/o the General Manager Telecom  
 Malappuram – 676519

2. The Chief General manager  
 BNSL, O/o the Chief General Manager  
 BSNL Kerala Circle  
 Trivandrum

3. The Chairman-cum-Managing Director  
 Bharath Sanchar Nigam Limited  
 New Delhi

4. Union of India represented by the Secretary  
 to Government of India  
 Ministry of Communications  
 New Delhi ... **Respondents**

(By Advocate Mr.George Kuruvilla (R1-3)

4. **O.A.574 OF 2009**

1. Selman K.T  
 Telecom Mechanic  
 Telephone Exchange, Kondotty  
 Malappuram District

2. Hari Dasan  
 Telecom Mechanic  
 Telephone Exchange, Kondotty  
 Malappuram District

3. Surendran T.K  
 Telecom Mechanic  
 Telephone Exchange, Edavannappara  
 Malappuram District

4. Velayudhan V.M  
 Telecom Mechanic  
 Telephone Exchange, Edavannappara  
 Malappuram District

5. Abullakutty A  
 Telecom Mechanic  
 Telephone Exchange, Kondotty  
 Malappuram District

6. Devadasan C  
Telecom Mechanic  
Telephone Exchange, Valluvambram  
Malappuram District
7. Abdul Azeez  
Telecom Mechanic  
Telephone Exchange, Edavannappara  
Malappuram District
8. Udayakumar K  
Telecom Mechanic  
Telephone Exchange, Kondotty  
Malappuram District
9. M.M.Preman  
Telecom Mechanic  
Telephone Exchange, Pandikkad  
Malappuram District
10. K.Krishnan Kutty  
Telecom Mechanic  
Telephone Exchange, Chengara  
Malappuram District
11. Unnibalan C  
Telecom Mechanic  
Telephone Exchange, Areekode  
Malappuram District

... Applicants

(By Advocate Ms. K.R.Krishna Kumari )

versus

1. The General Manager Telecom District  
Bharath Sanchar Nigam Limited, Malappuram  
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New Delhi

... Respondents

(By Advocate Mr.George Kuruvilla (R1-3)  
Advocate Mr.Sunil Jacob Jose, SCGSC (R-4)

The applications having been heard on 15.06.2010, the Tribunal on the same day delivered the following:



ORDER

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

After the receipt of the reply affidavit, rejoinder has been filed on behalf of the applicants and in pursuance to the rejoinder and subsequent to the filing of such rejoinder, respondents have passed an order No. EST/MRX/TM-LM/Revision/2009-10/21 dated 27.01.2010 allowing the prayer of the applicants, by re-fixing the pay. If so, this OA can be disposed of by recording the above facts. However, counsel for applicants submitted that that benefit of the order passed by the respondents have not been given to the applicants for which counsel for applicants is pressing for another direction. We feel that it is only proper for this Tribunal to direct the respondents to allow the fruits of the order dated 27.01.2010 within one month from today. OAs are disposed of as above. No order as to costs.

Dated, the 15<sup>th</sup> June, 2010.

  
**K GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

  
**JUSTICE K.THANKAPPAN**  
**JUDICIAL MEMBER**

VS